

and the Estimates Committee recently?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No, Sir. The Agricultural Scientists Recruitment Board has not been taking an unusually long time to make selection to the ICAR posts advertised by it.

(b) A statement is attached.

(c) The mandate of the Agricultural Scientists Recruitment Board is to carry out recruitment to the posts in the Agricultural Research Service and to such other posts and services as may be specified by the President of the Council from time to time. The recruitment of some administrative staff which has also entrusted to the Board with the approval of the

President is therefore wholly in keeping with the extent rules.

(d) No Sir, Government is not considering to transfer the recruitment to ICAR posts to the UPSC. The recommendations of the ICAR Inquiry Committee and the Estimates Committee were considered at the highest level and it was decided to continue to carry out recruitments through the existing recruitment agency viz. the Agricultural Scientists Recruitment Board. The decisions taken on the recommendations of the ICAR Inquiry Committee were placed before the Lok Sabha on 25th July, 1977 in reply to Unstarred Question No. 4747. The action taken on the recommendations of the Estimates Committee has also been placed on the Table of the Lok Sabha in September, 1980.

Statement

Selections made by the Agricultural Scientists Recruitment Board.

Year	Total Number of posts advertised by A.S.R.B.	No. of Posts which Selections made					
		Within 1 year	Within 2 years	Within 3 years	Within 4 years	Within 5 years	
1975	72	3	57	The remaining posts were either withdrawn or re-advertised in subsequent years.
1976	274	62	93	50	10	..	
1977	57	32	18	2	
1978	138	45	55	
1979	65	39	1	
1980	169	142	7	

Government of India Employees House Projects at Rajkot, Gujarat

3270. SHRI DIGVIJAY SINH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Commissioner of Income Tax, Station Director of All India Radio, Director of Post and Telegraphs and the District Manager, Tele-communication applied for Government waste lands in Rajkot (Gu-

jarat) for building Government of India employees housing projects; and

(b) whether these lands have been allotted to the concerned Government Department?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The decision has to be taken by the Government of Gujarat, about which no information is available.

Licence free for Type II Quarters at Kalyanvas, Delhi

3271. SHRI HIRALAL R. PARMAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Delhi Administration has fixed the pool licence fee of Type-II Quarters (now converted into Type-I Quarters) at Kalyanvas, if so, details thereof.

(b) whether the Delhi Administration has constructed Type-II quarters at Timarpur and Gulabi Bagh, if so, their number;

(c) when will it be possible for Delhi Administration to give the change to the allottees of Kalyanvas of Type-II quarters (now converted into Type-I) quarters) in other staff colonies of Delhi Administration;

(d) whether Delhi Administration has provided change to some of the allottees of Type-II quarters (now known as Type-I) in some other staff Colonies of Delhi Administration if so, the names of the colonies; and

(e) the policy adopted for providing the change to the other staff colonies?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NA-
RAIN SINGH): (a) The Delhi Admi-
nistration has reported that pool
licence fee of Type II quarters at
Kalyanvas was fixed but these rates
are not applicable to the quarters
which have now been converted into
Type I.

(b) As reported by Delhi Adminis-
tration 136 Type II quarters are under
construction at Gulabi Bagh (Sidhori
Kalan). No Type II quarters are
under consideration at Timarpur.

(c) to (e). The Delhi Administration
has reported that Type II accommo-
dation in Kalyanvas has already been

offered to 236 allottees of Kalyanvas
Type I accommodation, formerly
classified as Type II. Other allottees
will also be offered Type II accommo-
dation as and when more flats become
available for allotment. The change
is allowed to the employees on the
basis of seniority amongst the persons
applying for change.

**दिल्ली विकास प्राधिकरण द्वारा विशेष
आवास योजना के अन्तर्गत त्रिलोकपुरी
में मकानों का आबंटन**

3272. श्री बी० डी० सिंह: क्या
निर्माण और आवास मंत्री यह बताने की
कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली
विकास प्राधिकरण ने विशेष आवास योजना
के अन्तर्गत वास्तविक आवेदकों को त्रिलोक-
पुरी, दिल्ली में मकान आवंटित किये थे ;

(ख) क्या यह भी सच है कि उन्हें
मकान आवंटित करने के बाद उन्हें सूचित
किया गया था कि आवंटित किये गये
मकान अनधिकृत कब्जे में हैं और उन्हें
पर्ची निकाल कर वैकल्पिक मकान दूर-
दराज क्षेत्रों में देने का विचार है;

(ग) क्या यह दिल्ली विकास प्राधि-
करण की जानकारी में है कि आवंटित
किये गये मकान अनधिकृत कब्जे में है;

(घ) यदि हां, तो वास्तविक आवे-
दकों को इन मकानों का आबंटन किस
प्रकार किया गया था; और

(ङ) क्या बिना पर्ची निकाले ही
त्रिलोकपुरी के निकट के क्षेत्रों में वास्त-
विक आवेदकों को मकान आवंटित किये
जायगे;

संसदीय कार्य तथा निर्माण और आवास
मंत्री (श्री भीष्म नारायण सिंह) :

(क) जी हां ।